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CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT COURT SITTING AT BILASPUR

Original Application No. 472 of 2006

Bilaspur, this the 31st day of August, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Mr. A.K. Gaur, Judicial Member

D.S. Thakur, S/o. Shri J.S. Thakur,
aged about 27 years, R/o. Village
Kirandul (Bailadaila), District
Dantewada (CG).

... Applicant

(By Advocate - None)

V e r s u s

1. Union of India, through The Secretary,
Ministry of Home Affairs, New Delhi.

2. The Deputy Inspector General, CISF,
Unit ONGC, Nazira (Assam).

3. The Commandant, CISF, Unit ONGC,
Nazira (Assam).

... Respondents

O R D E R (Oral)

By A.K. Gaur, Judicial Member -

After filing of the aforesaid Original Application the Registry has reported certain defects of limitation, jurisdiction and that no affidavit has been filed. When the case was called today, no one appeared for the applicant. Since the applicant is not present in the Court, we are constrained to decide the case under Rule 16(1) of CAT (Procedure) Rules.

2. Having seen the record of the case, we are of the considered opinion that this Original Application is grossly time barred and the same is liable to be dismissed on the ground of delay and laches. Apart from delay, the applicant appears to be a member of the Armed Forces working in C.I.S.F. as a Constable and this Tribunal has no jurisdiction to decide the cases of ^{members of} Armed Forces. Hence, the OA is also not maintainable on the ground of jurisdiction.

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3. In view of the above observations the Original Application is dismissed on the ground of delay and laches as well as on jurisdiction, in the admission stage itself.

A.K. Gaur
(A.K. Gaur)
Judicial Member

Dr. G.C. Srivastava
(Dr. G.C. Srivastava)
Vice Chairman

"SA"

दूर्लंगन सं. ओ/न्या..... जललपुर, दि.....
पत्रिलिपि अवैधितिः—

(1) लोहित, नारद अध्यात्म दाता प्रोफेशनल, जललपुर
(2) आर्कोट लो/प्रीमिय/कु. के काउंसल
(3) प्रत्यर्थी ली/प्रीमिय/कु. के काउंसल
(4) बांधाल, नं. ३३३, जललपुर ब्लॉक वीड
सूचना एवं आवश्यक कार्यवाही देवे

W. G. Gaur
6/9/76

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